

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I CHANDIGARH BENCH, CHANDIGARH**

**Item 23**

**IA No.  
416/23, 571/23**

**In**

**CP(IB) No. 391/Chd/Pb/2018  
(Admitted)**

**Under Section 7, 60(5) & 30(6) IBC 2016**

**In the matter of:-**

Punjab National Bank

...Petitioner/Financial Creditor

Vs.

Vallabh Textiles Company Ltd.

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 22.11.2023.

**Sd/-  
Court Officer**

November 9, 2023

TNV